

**Criteria for Fixing Airfares**

\*99. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the criteria laid down for fixing domestic airfares;

(b) whether the criteria followed by the Indian Airlines is different from that of private airlines;

(c) if so, the details thereof; and

(d) the reasons therefore?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). An airlines operator fixes its tariff after taking into account its cost structure and what the traffic can bear. In the case of Indian Airlines, socio-economic factors have also been one of the parameters for fixing fares, particularly from linking less accessible areas. Fares of Indian Airlines are also subject to approval of the Government under Section 7(2) (i) of the Air Corporations Act 1953.

In so far as Air Taxi Services are concerned, an earlier stipulation that air taxi operators should not charge fares lower than those of Indian Airlines and Vayudoot on prorated basis was removed in pursuance of the suo moto statement made in the Lok Sabha by Shri Arif Mohmed Khan the then Minister for Energy and Civil Aviation on 11th April, 1990.

**World Bank Aid for Narmada Project**

\*100. SHRI SHARAVAN KUMAR PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Bank aid for Barmada Dam projuecdt has since been released.

(b) if so, the details thereof; and

(c) the progress made in implementation of the project and in resettlement of the oustees?

THE MINISTER OF WATER RESOURCES AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) The World Bank assistance for Sardar Sarovar (Narmada) Project is being continuously released.

(b) and (c). Presently the IBRD loan assistance of US\$ 200 million for the Sardar Sarover Dam and Power jProject is in operation. Details of credit /loan assistances are given in the attached Statement I and II.

*Details of Credit/loan assistance to Sardar Sarovar Project.*

In may, 1985 agreements were signed with the World Bank for IDA credit assistance of SDR 99.7 million and IBRD loan assistance of US\$ 200 million for the Sardar Sarovar Dam and Power Project and IDA credit assistance of SDR 149.5 million for the canal system of the Sardar Sarovar Project. Against the total loan / credit amount of US\$ 532.2 million, the project has already utilised US\$ 330. 020 million, leaving an undisbursed balance of US \$ 202. 180 million by December, 1992.

## STATEMENT - II

(a) Physical progress as on 31.12.1992.

Component	Excavation %	Concreting %	Drilling %
1	2	3	4
Main Dam	79.2	45.3	74.8
River Bed	Open-90	25	—
Power House	Under-79		
	underground		
Canal Bed	62.4	79.3	—
Power House			
Saddle Dam	92	57.8	—
Canals			
		Earthwork	Lining
Main Canal (0-144.5 Km)		76.01%	42.62%
Branch Canals		36.35 %	17.31%

*(B) Financial Progress as on 31.12.1992.*

An expenditure of Rs. 2170.62 crores has been incurred on the project which is about 30% of the total cost of the project @at 1987 price level.

*(c) Progress on Resettlement and Rehabilitations of Project Affected persons.*

Sl.No	Item	Unit	Achievement upto Dec., 1992	
1	2	3	4	4
<i>A) In Gujarat</i>				
1.	Allotment of Agricultural land	No. of PAPs	5421	
2.	Allotment of House plots	No. of PAPs	4831	
3.	Payment of subsistence allowance	No. of PAPs	4889	
4.	Payment of rehabilitation grant	No. of PAPs	2131	
5.	payment of Ex-gratia	No. of PAPs	4402	
6.	PAP families who is given productive assets	No. of PAPs	4217	
7.	Employment provided to PAPs	No. of PAPs	380	
8.	Insurance cover	No. of PAPs	5418	
9.	Civic Amenities provided:			
	a) Primary School	No.	16	

Sl.No	Item	Unit	Achievement upto Dec., 1992
1	2	3	4
b)	Well	No.	40
c)	Hand pump	No.	157
d)	Internal road	Km.	82.64
e)	Approach road	Km.	28.59
f)	Tree platform	No.	99.
g)	Transit sheds	No.	3702
<b>B) In Maharashtra</b>			
1.	Allotment of Agricultural land	No. of PAPs	436
2.	Allotment of House Plots	No. of PAPs	436
3.	Civil amenities provided:		
a)	Primary School	No.	1
b)	Hand pump	No.	1

Sl. No	Item	Unit	Achievement upto Dec., 1992
1	2	3	4
c)	Dispensary	No.	1
d)	Seed Store	No.	1
e)	Panchayat Ghar	No.	1

**(C) In Madhya Pradesh**

Village surveys have been completed in 192 villages. 33 relocation sites have been selected for 36 submergence villages. 305 hectares agricultural land is also indentified. Construction of civic amenities at 6 relocation sites are in progress.